GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA STARRED QUESTION NO. *35

TO BE ANSWERED ON THE 3^{RD} DECEMBER, 2025/ AGRAHAYANA 12, 1947 (SAKA)

'BHARAT KE VEER' PORTAL AND 'BHARAT KE VEER' TRUST

35 # DR. DINESH SHARMA:

Will the Minister of Home Affairs be pleased to state:

- (a) when was the 'Bharat Ke Veer' portal and the 'Bharat Ke Veer' Trust established;
- (b) the benefits being provided to the dependents of martyred Central Armed Police Forces (CAPFs) through 'Bharat Ke Veer';
- (c) whether the parents of the martyred personnel CAPFs are also provided benefits through 'Bharat Ke Veer'; and
- (d) the number of dependents of martyred personnel of CAPFs that have been provided financial assistance through 'Bharat Ke Veer', the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE RAJYA SABHA STARRED QUESTION NO. *35 FOR ANSWER ON 03.12.2025 REGARDING 'BHARAT KE VEER' PORTAL AND 'BHARAT KE VEER' TRUST.

- (a): Bharat Ke Veer portal was launched in 2017 and Bharat ke Veer Trust was established in 2018.
- (b) & (c): Through the Bharat Ke Veer portal, financial assistance of Rs. 25 Lakh in addition to other financial entitlements is being provided to Next of Kin (NoKs) of martyrs. The Bharat Ke Veer Trust ensures that NoK of martyrs get minimum of Rs. 01 Crore from all entitlements. Parents of married martyrs are also provided financial assistance of Rs. 10 Lakh from "Bharat Ke Veer" Trust.
- (d): 657 dependents of martyrs have been provided financial assistance from Bharat Ke Veer so far.
